

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 4057/2020

(Arising out of impugned final judgment and order dated 18-02-2019 in CRLMWP No. 3372/2019 passed by the High Court Of Judicature At Allahabad)

MANGAL SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.27742/2020-CONDONATION OF DELAY IN FILING and IA No.27743/2020-EXEMPTION FROM FILING O.T.)

Date : 24-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Sanjay Kumar Dubey, Adv.
Mr. Jitendra Kumar Tripathi, Adv.
Mr. Devendra Kumar Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

We are not satisfied with the explanation for the inordinate delay of 256 days and learned counsel for the petitioner seeks to file a better affidavit.

As prayed, two weeks' time is granted for the same.

List as soon as the affidavit is filed.

(ANITA RANI AHUJA)
COURT MASTER

(ASHA SUNDRIYAL)
AR CUM PS